नेपाल को दिये गये कोटे के अतिरिक्त भी भारी मात्रा में मिट्टी का तेल चोरी छिपे भेजा जाता है जो अन्तत: नेपाल से चीन भेज दिया जाता है ;

(ख) यदि हां, तो क्या इन शिकायतों की जांच कराई जा रही है ; और

(ग) इसकी रोकथाम के लिये कौन से कदम उठाये गये हैं ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) : (क) जी हां । लेकिन नेपाल के लिए यह कोटा निश्चित नहीं है, बल्कि नेपाल की बढ़ती हुई जरूरतों के मुताबिक इसमें परिवर्तन होता रहता है ।

(ख) तेल कम्पनियों के ज़रिये और किन्हीं अन्य तरीकों से नेपाल में मिट्टी का तेल भजने के सवाल पर सरकार विचार कर रही है ।

(ग) भारत सरकार नेपाल सरकार के साथ यह तय करने के लिए सलाह-मशविरा कर रही है कि इस विषय में क्या-क्या कदम उठाए जायं ।

Facilities to Families of Jawans

402. **Shri Hari Vishnu Kamath:**
Shri Hem Raj:
Shri Rameshwaranand:

Will the Minister of **Defence** be pleased to state:

(a) whether any special amenities, facilities or concessions have been provided for the families of officers and for other ranks serving at the front on the Himalayan frontier; and

(b) if so, the details thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Certain normal concessions|facilities such as:—

(i) free remittances of family allotment (in the case of JCOs| and, in the case of officers, only at places where banking facilities do not exist);

(ii) free conveyance of family to a selected place of residence and from there to the new duty station on re-posting or, alternatively, retention of family accommodation at concessional rent, etc.; and

(iii) suspension of civil or revenue court proceedings against a soldier on active service on the basis of a certificate issued by the military authority concerned are provided for the families of officers and JSOs/ORS serving in operational areas.

After the commencement of the emergency all State Governments/ Administrations have been requested to ensure that no difficulties are faced by soldiers or their families in realising rent from their tenants or subtenants and that the interests of soldiers are not adversely affected in regard to litigation on lands owned or held by them. They have also been asked to give free education to the children of JCOs and ORs in the Army and of personnel of corresponding ranks in the Navy and Air Force and to condone the delay, if any, in the payment of school and college dues in the case of children of service personnel. Most of the State Governments have already taken action as requested and others have such action under examination.

Emergency Commission

403. **Shri Hari Vishnu Kamath:**
Shri D. C. Sharma:
Shri Hem Raj:
Shri Bishanchander Seth:
Shri Yashpal Singh:
Shri Rishang Keishing:
Shri J. B. S. Bist:

Will the Minister of **Defence** be pleased to state:

(a) the number of applications for Emergency Commission in the Air and

Armed Forces that have been received up-to-date;

(b) the number examined and interviewed so far; and

(c) the number of commissions granted and appointments or postings made so far in Army and Air Force separately?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). Emergency Commissions are granted only in the Army. The required statistical information regarding the grant of such commissions in the Army as on 25th February 1963 is given below:

(1) Number of applications recommended by Preliminary Interivew Boards . .	17,275
(2) Number so far detailed for Services Selection Board interyiews . . .	13,403
(3) Number so far interviewed by Services Selection Boards	8,549
(4) Out of (3) the number who qualified after Services selection Board interviews . .	2,148
(5) Number undergoing training in the current course at the Indian Military Academy/ Officer Training Schools .	1,171

सैनिक प्रशिक्षण केन्द्र

४०४. **श्री रामेश्वरानन्द** : क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ बड़े शहरों में ही सैनिक प्रशिक्षण देने के केन्द्र खोले गए हैं ;

(ख) क्या ऐसे केन्द्र गांवों में भी खोले गये हैं ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री यशवन्त राव चह्वाण): (क) तथा (ख). यह कहना ठीक नहीं है, कि सैनिक प्रशिक्षण केन्द्र केवल कुछ बड़े नगरों में ही स्थापित किए गए हैं। वह या तो वहां खोले गए हैं, जहां सुविधाएं विद्यमान हैं, अथवा प्राप्य की जा सकती हैं।

(ग) प्रश्न नहीं उठता ।

Elections in Nagaland

405. Shrimati Savitri Nigam: Will the **Prime Minister** be pleased to state whether an announcement has been made to hold general elections in Nagaland in 1964?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): No announcement has been made regarding the holding of general elections in Nagaland in 1964. The Interim Body of Nagaland in its Sixth Session at Kohima in September, 1962, passed a resolution that elections in Nagaland should be held by February, 1964.

कटंगा में भारतीय सैनिक

४०६. **श्री गुलशन** : क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) कटंगा में मारे गए चार भारतीय सैनिकों और अफसरों के परिवारों की देख-भाल के लिये भारत सरकार क्या प्रबन्ध कर रही है और क्या उनके वहां मारे जाने का पूरा विवरण प्राप्त हो गया है ; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री यशवन्त राव चह्वाण) : (क) लगता है, माननीय सदस्य १ जनवरी, १९६३ को, जादोटविले में शत्रु-कार्यवाही द्वारा मारे गए, चार सैनिकों के विषय में जानकारी प्राप्त करना चाहते हैं। नियमों के अनुसार उनके आश्रितों को निम्न-लिखित अदायगिएं अधिकृत की जा चुकी हैं :—

(१) कुटुम्बों को अलाटमेंट १ जनवरी १९६३ में दे दी गई थी।

(२) १-२-१९६३ से उतने समय तक के लिए, जांच पर्यन्त २० रुपये मासिक अनुदान की स्वीकृति दे